## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	~
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 12/230/HDB/2018
NAME OF THE COMPANY	Shriram Chits Pvt Ltd
NAME OF THE TRANSFEROR COMPANY	Shriram Chits Pvt Ltd
NAME OF THE TRANSFEREE COMPANY	:
UNDER SECTION	230

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DIVYA DATLA	Advocat	idadadirya rayue	A -
9440192334		descrip con	
R. Shankora Nargyanan,	Seriór Advocate		

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri R. Shankara Narayanan, Learned Senior Counsel for the Applicant Company for some time.

The Learned Senior Counsel sought time to amend the prayers. Post the matter on 19.01.2018.

Member (T)

Member (J)

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